

"That this House do agree with the Tenth Report of the Business Advisory Committee presented to the House on the 7th August, 1985."

The motion was adopted.

MR. DEPUTY SPEAKER : The House stands adjourned for lunch to reassemble at 2.05 p.m.

13.04 hrs.

The Lok Sabha then adjourned for lunch till five minutes past fourteen of the Clock.

The Lok Sabha reassembled after lunch at seven minutes past fourteen of the clock.

[MR. DEPUTY SPEAKER *in the chair*]

MATTERS UNDER RULE 377

[*English*]

- (i) Need to provide adequate funds and technical assistance to Kerala State for setting up a network of Industries based on rubber, Cardamom pepper and coconut etc.

SHRI K. MOHANDAS (Mukundapuram) : Kerala is an industrially backward State. This is one of the very few States where the Central investment is far below the national average. Non-investment in the industrial sector has kept the economy backward and thus over a period of time the number of unemployed persons has increased phenominally.

Kerala's economy is basically agrarian and cash crops like rubber, coconut, etc., are its mainstay. This sector has a very limited employment potential and hence cannot absorb even a small fraction of the total number of unemployed people which is somewhere in the region of 25 lakhs. Presence of such a large workforce in a state of idleness may create social tensions and strife.

One way to tackle the problem of unemployment is to spend up the industrilisation of the State. A State which is earning valuable foreign exchange for the country deserves better treatment at the hands of the Centre. Kerala abounds in different kinds of cash crops, agricultural crops and fruits. Agro-based industries have tremendous scope in that State. A network of industries based on rubber, cardamom, pepper, coconut products fruits etc. can be set up there which will provide employment to the people as well as bring about economic development in the state.

Therefore, I would request the Central Government to provide adequate funds and other technical assistance for setting up these industries.

- (ii) Need to provide funds to Rajasthan for vigorously implementing self-employment programme for educated unemployed youth.

SHRI RAM SINGH YADAV (Alwar) : The self-employment programme for educated unemployed youth as introduced by late beloved Leader Smt. Indira Gandhi proved to be a boon to the youth of the country. It has benefited a large number of unemployed educated youth all over the nation. District industries centres have formulated the various projects of different trades and approved the modalities for implementing the above mentioned programme. Unemployment is the basic problem in the country and its recurrence is higher in percentage amongst the educated youth. The programme provides incentives for economic self-reliance and creates a hope of future settlement in life among the younger generation of the nation. This programme needs priority in comparison to other programmes which are meant eradicate unemployment. The Number of educated youth registered with employment exchanges in the country is rapidly increasing. The self-employment programme gives self-confidence and economic self-reliance on one hand and on the other hand removes the discon-

ment among the younger generation for their future employment. At present the programme is not being vigorously implemented because of financial constraints. The Government of India has not yet released the funds meant for this programme and as such the progress is thwarted.

In the State of Rajasthan a large number of files of young entrepreneurs have been prepared under this programme by the district industry centres but the educated youth are not getting loans because of shortage of funds. I, therefore, urge upon the Government of India to release funds immediately under this scheme so that the States of the Union may go ahead vigorously in implementing this programme.

[*Translation*]

(iii) **Need to provide alternative site for rehabilitation of adivasis of Bastar district**

SHRI MANKURAM SODI (Bastar) : Mr. Deputy Speaker, Sir, nearly 56 adivasi villages come under Chhutaru Sanctuary area in Bastar district of Madhya Pradesh and it is proposed to get these villages vacated. They have been asked to vacate the villages but no alternative place for rehabilitation has been provided. The villagers should not be forced to vacate their villages till alternative sites have been selected as it would cause a lot of distress to them. With a view to force them to vacate the villages, the forest department does not process their cases of compensation in case their cattle are killed by tigers and also the schemes regarding supply of potable water, construction of rural roads, ponds and I.R.D. programmes are not being taken up.

Therefore, I request the Central Government to issue directions to the State Government to provide alternative site urgently for rehabilitating these adivasi's so that they are relieved of this difficult problem and enjoy the benefit of development works like others.

[*English*]

(iv) **Need to immediately send a team of doctors with anti-T.B. medicines to Tonk in Rajasthan to cope with the situation caused by spread of T.B. there**

SHRI BANWARI LAL BAIRWA (Tonk) : The city of Tonk in Rajasthan is the most backward area of the district. Unemployment, poverty, uncleanness and lack of nutrition coupled with the menace of mosquitoes have created multifarious problems for the people of this city. Consequently, the disease of T.B. is very much prevalent in this area. The Deputy Chief Medical Officer of Tonk Government Hospital has recently given a press statement to the effect that 30% population of Tonk is suffering from T.B. This disease is particularly visible in the families of minority communities who are living a miserable life in the absence of basic necessities. This disease is also covering the adjacent villages of Tonk and is likely to spread further. It is, therefore, necessary that a central team of doctors is sent immediately to Tonk along with anti-T.B. medicines.

(v) **Demand for a Sports Complex at Cannanore in Kerala**

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore) : The district of Cannanore in Kerala has a rich heritage in the field of sports and games. Kerala in general and Cannanore in particular has always produced outstanding sportsmen of international repute.

Players like Arjun award winner Mr. Jimmy George who is acclaimed as one of the 10 best players of volely ball in the world, Olympians like Miss M. D. Va'samma and umpteen heroes of football and hockey, all hail from Cannanore. Cannanore is the Mecca of Kerala football. Miss P. T. Usha, the pride of our nation at the Olympics was first initiated into the field of Sports at Cannanore.